

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.04.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 122 of 2020	G.A. Abimanyu Raja Vs. Syndicate Bank & Anr.	Rohini Musa	K.V. Balakrishnan
2.	Comp. App. (AT) (Ins) No. 74 of 2021	Bank of Baroda Vs. Pankaj Dhanuka Insolvency Resolution Professional for Lanco Kondapalli Power Ltd.	Praveena Gautam	Misha Priya Singh-RP
3.	Comp. App. (AT) (Ins) No. 105 of 2021	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Vijay Nair	
4.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	
5.	Comp. App. (AT) (Ins) No. 285 of 2021	Abhay Gordhanbhai Thummar Vs. Usmangani Habibbhai Kasmani & Anr.	Vikas Mehta	Pallavi Pratap

For Hearing

6.	Comp. App. (AT) (Ins) No. 993 of 2020 Part Heard	Air Travel Enterprises India Ltd. Vs. Union Bank of India and Ors.	Shivam Narang	Alok Kumar-R1 Shinoj K. Narayana-R4
7.	Comp. App. (AT) No. 154 of 2020 Part Heard	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2

8.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	Murali Ananthasivan -R1 Abhijit Atur-R2
9.	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma Saurabh Jain
10.	Comp. App. (AT) (Ins) No. 820 of 2020	Dhan Prakash Gupta Vs. Daehsan Trading India Pvt. Ltd.	Ekta Choudhary	Anant A. Pavgi Yajura RV
11.	Comp. App (AT) No. 184 of 2019 & I.A. No 2765 of 2020	M. Appayya& Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
12.	Comp. App. (AT) No. 140 of 2020	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni- R1 Akash Sharma-R2, R3 & R4
13.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6

02:00 PM

For Hearing

14.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
		With		
15.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**